

**R.O.C.No. 57412-A/2020-B2**



**SENIOR CIVIL JUDGE**  
**TRANSFER & POSTING**

**NOTIFICATION No. 133 / 2020**

The Government in G.O.Ms.No.669, Home (Cts.III) Department, dated 22.11.2019, have issued orders sanctioning the constitution of a Sub Court at Chengam in Tiruvannamalai District.

Thiru. R.Mohamed Rizwanullah Sheriff, Special Sub Judge, Special Sub Court to deal with MCOP cases, Tiruvannamalai, is transferred and posted as Sub Judge, Chengam, in the aforesaid newly sanctioned Court.

**HIGH COURT OF MADRAS,  
CHENNAI.  
DATED: 03.11.2020.**

**Sd /- C.Kumarappan  
REGISTRAR GENERAL**